

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4259(H)
TO BE ANSWERED ON 12th DECEMBER, 2016

SCRAPPING OF AGRI-EXPORT SUBSIDY

4259(H). SHRI RAMDAS C. TADAS:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the BRICS has recommended scrapping of agricultural export subsidy;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to take up this issue with BRICS countries in near future; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (d): BRICS Agriculture Ministers, in Joint Declaration issued on September 23 2016 in New Delhi welcomed the outcome regarding elimination of agricultural export subsidies achieved in the Tenth Ministerial Conference of the WTO held in December 2016 at Nairobi.

The Nairobi Ministerial Decision on Export Competition resulted in all countries agreeing to the elimination of agricultural export subsidies subject to the preservation of special and differential treatment for developing countries such as a longer phase-out period for transportation and marketing export subsidies for exporting agricultural products.
